

boiled rice of other States, like West Bengal, are also to be met, it is not possible at present to supply boiled rice to the State Government to the extent of their requirements.

(b) Increase supply of boiled rice to Kerala was possible earlier because of additional supplies of boiled rice made available to Kerala from Tamil Nadu and by custom milling of Andhra Paddy in Kerala. As these stocks were exhausted, availability of boiled rice for issue to the State Government was reduced, which resulted in reduced supply.

(c) As supply of boiled rice is dependent on availability in the Central Pool, from time to time, which cannot be assessed at present, it is not possible to indicate the quantity of boiled rice that will be supplied to the State Government against their total monthly requirements. Supply of raw rice, however, will continue to be made to the extent of the shortfall in supply of boiled rice.

#### **Assistance for Teachers in Service Training**

7880. SHRI GEORGE MATHEW: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Central Government are considering the proposal of the State Government of Kerala, for assistance for Teachers' in-service training;

(b) if so, the total amount being sanctioned; and

(c) the cause for delay in sanctioning it?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c). The Government of Kerala in December, 1977, approached the National Council of Educational Research and Training (NCERT) for

Financial Assistance for a five year Crash Programme costing approximately Rs. 143 lakhs relating to in-service education of about one lakh teachers of secondary and primary education handling physics and Life Science, Mathematics and Geography. The State Government desired NCERT to bear 75 per cent of the total cost of the programme. While appreciating the need for orientation of teachers, the NCERT informed the State Government about their inability to give substantial help due to the financial constraints. However, in 1976, NCERT had released financial assistance amounting to Rs. 1.5 lakhs to the State Government of Kerala for organisation of 31 in-service courses.

In addition a proposal was also received by NCERT from the Director, State Institute of Education, Kerala for the training at higher level for at least a few hundred teachers who were already there in the field as resource persons in order to equip them in the new content methodology and evaluation of new curriculum. The five courses of 15 days duration each proposed to be organised one each for physics, chemistry, biology, mathematics and geography are estimated at Rs. 60,000. The proposal would be considered by the Executive Committee of the NCERT in its next meeting.

#### **Allegation against F.C.I. by West Bengal Government**

7881. SHRI MUKUNDA MANDAL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether any allegations have been made by the West Bengal Government against the Food Corporation for non-cooperation;

(b) if so, what are the allegations so raised; and

(c) what steps are being taken by Government for proper functioning of Food Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) No, Sir.

(b) and (c). Do not arise.

#### Grants to Himachal Pradesh University

7882. SHRI DURGA CHAND: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) what is the amount of grant to Himachal Pradesh University under each head during the last three years year-wise;

(b) what is the amount, out of the grant, utilised by that University during the above period;

(c) what is the criterion followed by the U.G.C. for giving grants to the various Universities;

(d) whether any preference is given for the purpose of grant to the Universities situated in hilly areas like Himachal Pradesh in respect of colleges affiliated to such Universities and situated in remote hilly areas; and

(e) if so, what are the details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). According to the information furnished by the University Grants Commission, the grants paid to the Himachal Pradesh University and the amount utilised by it during the last three years are as follows:—

(Rs. in lakhs)

Purpose of Grant	Grants paid			Total	Amount utilised
	1974-75	1975-76	1976-77		
1. Books & Journals	4.00	..	0.50	4.50	3.69
2. Equipment	3.60	1.50	0.50	5.60	3.60
3. Building	2.00	4.50	7.50	14.00	0.18
4. Unassigned grant	..	0.25	0.27	0.52	0.39
5. Publication of Research work	..	(For two years)	..	0.40	..
6. Visiting Faculty	..	..	0.50	0.50	..

(c) Grants to universities are paid by the Commission on the basis of the development programmes approved on the recommendations of the Visiting Committees appointed by the Commission and the progress of expenditure incurred by the Universities on them.

(d) and (e). The Commission has relaxed the eligibility conditions with regard to student enrolment and teacher strength in favour of colleges located in backward and rural areas. Under these relaxations, a college in

such areas will be entitled to development assistance from the Commission, if it has 200 students and 10 teachers against the normal requirement of 400 and 20 respectively.

#### Rural Water Supply Schemes in Himachal Pradesh

7883. SHRI DURGA CHAND: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state the amount proposed to be given to Hima-